

Allotment of plots to social institution for cultural functions

1071. SHRI SAWAISINGH SISO-DIA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have received any complaint from the Garh-wal Sabha (Regd.), Delhi regarding temporary allotment of a plot at Doctor's Lane/Baird Road, New Delhi through draw of lots for staging Ram Leela celebrations in the month of October, 1977;

(b) if so, what is the nature of the complaint; and

(c) what is the criterion laid down for temporary allotment of plots in New Delhi area to social institutions for organising cultural functions?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The complaint is against allotment by draw of lots.

(c) Subject to availability of land, it is allotted on temporary basis on payment of advance rent and security. In this case two factions of Garhwal Sabha insisted upon allotment of the same plot of land to them. To resolve the controversy, draw of lots had to be resorted to.

Insanitary conditions in Sadqui Nagar, New Delhi

1072. SHRI PATITPABAN PRADHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that as a result of throwing of garbage by the residents of village Sanwal Nagar in-

sanitary conditions prevail in Sadiq Nagar, a Government employees colony in New Delhi, which are now a health hazard for the residents of that colony;

(b) whether Government have received any complaints from the residents of the colony in this regard; and

(c) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) Yes. A complaint was received from the General Secretary, Confederation of Central Government Employees Welfare Association in August, 1977 that insanitary conditions prevail in Sadiq Nagar due to throwing of garbage by the residents of Sanwal Nagar village. It has also been stated in this complaint that insanitary conditions are also due to non-providing of civic amenities in Sadiq Nagar by the concerned local authority.

(c) The Health Officer, Delhi Municipal Corporation has slated that more staff will be provided to maintain standard sanitation as it is a newly developed colony. The work is being attended in fatigue system twice a week. Disinfectants are used to minimise the nuisance.

विदेशों में अध्ययन करने वाले छात्रों के
भारत लौटने पर उनकी सेवाओं का
उपयोग

1073. श्री बापूरावजी भास्तरावजी
देशमुख : क्या शिक्षा, समाज कल्याण तथा
संस्कृति मंत्री यह बताने की कृपा करेंगे
कि भारत सरकार की सहायता से एस०एस०
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